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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	H. KARTHIK SESHADRI G. SUDHAKAR Cell: 8144230031.	Counsel for Petitioners. Res. 2 & 3	
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2.	HARI SHANKAR MANI SANDEEP KUMAR	Counsel for Petitioner	
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ORDER

Shri Sandeep Kumar, representing counsel for petitioner present. Shri H Karthik Seshadri, counsel for R2 & R3 present. Both the counsels reported that the talks for settlement between the parties are still going on and it is likely to be completed within a short time. In the circumstances, they requested to extend time for reporting the outcome of the settlement talks. At their request time extended. Put up on 20/3/2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)